

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 116**  
**(IB)-401(PB)/2020**

**IN THE MATTER OF:**

Mr. Gaurav Kathuria

...

Applicant/Petitioner

Vs

M/s. RG Residency Pvt Ltd.

...

Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 08.03.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Nitin Kaushik, Advs.

**ORDER**

Ld. Counsel for the corporate debtor has stated that settlement is in progress. If settlement has not reached by next date of hearing, then the arguments will be heard on the next date of hearing.

List it on 05.04.2021.

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**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

-sd-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**